

proposals required revision and that they had directed the Municipal Boards to revise them in conformity with the Slum Clearance Scheme of the Government of India. These revised proposals are still awaited from the State Government.

Jute Industry

1. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 257 on the 27th May, 1957 and state whether the figures of profits have since been asked for or furnished by the Indian Jute Mill Associations pertaining to the year 1955 and 1956?

The Minister of Industry (Shri Manubhai Shah): The information is being collected

Coal Mine Workers

2. **Shri V. P. Nayar:** Will the Minister of Labour and Employment be pleased to lay on the Table a statement containing the information asked for in regard to Wage bills and bonus paid to Coal Mine Workers in Unstarred Question No. 249 dated the 27th May, 1957?

The Deputy Minister of Labour (Shri Abid Ali): Complete information is still not available. A statement will be placed on the Table of Lok Sabha when available

Graphite

3. { **Shri V. P. Nayar:**
Shri Easwara Iyer:

Will the Minister of Commerce and Industry be pleased to state

(a) the quantity of graphite produced in India at present; and

(b) the estimated requirement of graphite and graphite products at the end of the Second Five Year Plan?

The Minister of Industry (Shri Manubhai Shah):

(a) 1954 1,479 tons
1955 1,613 tons
1956 Not available.

(b) **Graphite:** 3,000 tons per year.
Graphite products: 2,000 tons per year
(like crucible furnace parts etc).

Vitamins

4. { **Shri V. P. Nayar:**
Shri Easwara Iyer:

Will the Minister of Commerce and Industry be pleased to state the position of the production of Vitamins in India as at present and the value of Vitamins so produced?

The Minister of Industry (Shri Manubhai Shah): 1. Vitamin 'A' Shark Liver Oil which is rich in vitamin 'A' is being produced in the country by three Government factories situated at Bombay, Kozhikode and Trivandrum. The production of these factories during the last two years has been as follows —

Year	Quantity	Value (Rs.)
1955	27,158 Gall.	6,51,792
1956	59,500 "	14,29,418

Government have also approved two Schemes for the manufacture of synthetic vitamin 'A' starting from lemon grass oil which is indigenously available. A production of 10 million m.u. of vitamin 'A' per annum valued at Rs. 50,00,000 is envisaged in each of these schemes

2 Vitamin B-12

One firm has been granted a licence under the Industries (Development and Regulation) Act, 1951 for the manufacture of vitamin B-12 with a capacity of 1.2 Kg per annum valued at Rs. 12,37,000. The firm is expected to commence production by March, 1958.

3. Vitamin B1, B2, B6, C & D.

A scheme submitted by a firm for the manufacture of these vitamins is

the following quantities is now under consideration.

Vitamin	Quantity	Value (Rs.)
B 1	15 tons per annum	85,35,000
B 2	2 " " "	8,80,000
B 6	0.5 " " "	12,36,000
C	60 " " "	58,00,000
D	10 " " "	27,00,000
	Total	1,91,51,000

The question of producing some of these vitamins under the National Industrial Development Corporation is being examined

Nicotinic acid and amide

Licences under the Industries (Development and Regulation) Act to produce the above vitamins with a capacity of 15 tons per annum has been issued to two firms. One of them has already started production

Heavy Industry Projects

5 { Shri V. P. Nayar:
Shri Easwara Iyer.

Will the Minister of Planning be pleased to lay on the Table of the House a statement showing

(a) the projects in Heavy Industry started or allotted to each State under the First and Second Five Year Plans,

(b) the capital invested by (i) the Central Government, (ii) the State Governments and (iii) Private Sector so far, and

(d) the per capita investment by the Central Government in Heavy Industry in each State?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c) Three statements are laid on the Table of Lok Sabha furnishing the required information so far as available [See Appendix I, annexure No 6.]

Statement I indicates the heavy industrial projects started or proposed in each State under the First and Second Five Year Plans

Statement II indicates the break-up of investment on heavy industrial projects by the Central and State Governments and by the private sector.

Statement III shows the per capita investment by the Central Government in Heavy Industries in each State. The per capita investment is worked out on the basis of the total investment divided by the population in each State

Housing Schemes

{ Shri Ram Krishan:
Shri Radhela Vyas:

Will the Minister of Works, Housing and Supply be pleased to state

(a) the total amount of loans and grants given to States during 1956-57 under various Housing schemes, scheme-wise and State-wise separately, and

(b) the total amount allocated during the current year State-wise and scheme-wise separately?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement giving the information sought is laid [See Appendix I, annexure No 7]

Plantation Labour Housing Scheme

8. Shri Ram Krishan: Will the Minister of Works, Housing and Supply be pleased to state

(a) the names of the States which have introduced Plantation Labour Housing Scheme so far, and

(b) the total number of applications received so far from individual planters State-wise?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The State of Kerala and the Tripura Administration have so far introduced the Plantation Labour Housing Scheme

(b) Kerala 44
Tripura 11